

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:279
ANSWERED ON:23.11.2011
EXPENSIVE AIR TRAVEL
Virendra Kumar Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether air travel is going to be expensive in the country;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to take any concrete steps to contain the said hike; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (d):- Air fares applicable for domestic passengers are determined by market forces and therefore are not fixed by Government. The framework for Regulation of Domestic Air fares in the Country is governed by Rule 135 of the Air Craft Rules 1937 which lays down broad principles including for maintaining transparency of tariff publication by the Airlines.

With a view to maintaining transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has taken following steps:

Scheduled domestic airlines have been directed to display established tariff route-wise and fare category-wise in their respective websites on monthly basis and also to notify any significant and noticeable changes to DGCA within 24 hrs of effecting such a change.

A Tariff Analysis Unit has been set up in DGCA to monitor tariff on regular basis.